NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.A. No. 03/2018

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.01.2018

NAME OF THE PARTIES: Ajitami Plantations Pvt.Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

and 20		TO NO. N.	SIGNATURE
S. No.	NAME	DESIGNATION	
16)	Mr. chandrakant	Advocate	Ahelen
'/	mhadeshwa	box Applica-	

ORDER

CSA No. 03/230-232/NCLT/MB/MAH/2018 CSA No. 04/230-232/NCLT/MB/MAH/2018 CSA No. 05/230-232/NCLT/MB/MAH/2018

The Company Applications are allowed, vide separate order.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)